

It is a very complacent view that the Minister has taken in his statement. There has been a breach of security on all fronts—breach of security in the Prime Minister's Secretariat and in the Home Ministry and the Finance Ministry—and here he says...*(Interruption)*.

MR. SPEAKER : It is all right. It is in the national interest that I have to decide what sort of discussion we shall have...*(Interruptions)*

SHRI K.P. UNNIKRISHNAN : We want to censure the Government on this. Something unprecedented has happened.

MR. SPEAKER : I have never debarred any discussion, I am open to suggestions. I have told you that we shall sit together and find a way out...

(Interruptions)

Any problem I am ready to listen to.

PROF. SAIFUDDIN SOZ : The House has not been taken into confidence...

(Interruptions)

SHRI K.P. UNNIKRISHNAN : We want to know whether the foreign person had any diplomatic immunity, whether extradition has been sought? We want to know the details of these and also we want to know which country has been involved. This has been agitating the public mind. You cannot shut us out.

MR. SPEAKER : Have I said that I am going to shut you out? Did I say that?

SHRI K.P. UNNIKRISHNAN : Please ask him to clarify.

MR. SPEAKER : I say that we shall sit together and find a way out for discussion...

(Interruptions)

MR. SPEAKER : Am I doing something wrong?

SHRI K.P. UNNIKRISHNAN : No, no, I am not suggesting even remotely that

you are doing something wrong. I am just explaining. What I have said is that I have sent a notice of Adjournment Motion and I have suggested that an element of censure is involved in all that they have been doing. I have reason to believe that the case diary began ten months ago, it is not something that has happened overnight, and you are saying that the Prime Minister has informed the House...*(Interruptions)*.

MR. SPEAKER : No, no, you are misinterpreting me. I only said when this case of espionage was broken, then he came. Other-wise, if it had been told ten months ago, there would have been no catch...

(Interruptions)

SHRI K.P. UNNIKRISHNAN : You are not following. Please ask him to clarify and answer some questions...

(Interruptions)

SHRI BASUDEB ACHARIA (Bankura) : I have given an Adjournment Motion...*(Interruption)*.

MR. SPEAKER : No question of Adjournment Motion. We are going to have a discussion...

(Interruptions)

MR. SPEAKER : Shrimati Ram Dulari Sinha.

12.12 hrs.

FOREIGN CONTRIBUTION
 (REGULATION) AMENDMENT
 BILL*

[English]

THE MINISTER OF STATE IN THE
 MINISTRY OF HOME AFFAIRS
 (SHRIMATI RAM DULARI SINHA) :
 I beg to move for leave to introduce a Bill

[Shrimati Ram Dulari Sinha]

to amend the Foreign Contribution
(Regulation) Act, 1976...*(Interruptions)*.

SHRI K. P. UNNIKRISHNAN
(Badagara) : it is true that the Secretary to
the Prime Minister has resigned ?...
(Interruptions). When the whole thing has
appeared in the Press, should you
...not ask him to clarify those ?

(Interruptions).

MR. SPEAKER : Whatever was to be
has already been done.

SHRI K.P. UNNIKRISHNAN : There
is no reference in his statement...
(Interruptions). You can at least
ask him to clarify these questions...

(Interruptions)

THE MINISTER OF HOME
AFFAIRS (SHRI S.B. CHAVAN) : The
Principal Secretary has resigned.

SHRI K.P. UNNIKRISHNAN : Am
I to take it that he has nothing more to
add and all these are rumours ? Is he
denying them ? Is he denying the rumours
that the Secretary to the Prime Minister
has resigned ?

MR. SPEAKER : He has said that he
has resigned. That is what he has
said.

PROF. SAIFUDDIN SOZ (Baramualla) :
He must say that whatever has appeared
in the Press is wrong. The House is not
being taken into confidence. Photographs
have appeared in the Press...

MR. SPEAKER : Photographs of
what ?...

(Interruptions)

SHRI S. JAIPAL REDDY (Mah-
bubnagar) : Sir, I am on a point of
order.

MR. SPEAKER : Why do you
shout ?

PROF. MADHU DANDAVATE
(Rajapur) : He is shouting only to reach
your ear.

SHRI S. JAIPAL REDDY : Only to
be heard by you.

MR. SPEAKER : I am not hard of
hearing.

SHRI S. JAIPAL REDDY : My
point of order is this. The statement
was made by the Home Minister. Officials
of the Prime Minister's Secretariat were
arrested. The Secretary to the Prime
Minister resigned.

MR. SPEAKER : It is a fact.

SHRI S. JAIPAL REDDY : The
resignation has been accepted. In the
light of this, the statement must be made
by the Prime Minister.

MR. SPEAKER : That is not relevant.
Over-ruled.

The question is :

"That leave be granted to introduce
a Bill to amend the Foreign Contribu-
tion (Regulation) Act, 1976."

The motion was adopted.

SHRIMATI RAM DULARI SINHA : I
introduce the Bill.

STATEMENT RE : FOREIGN
CONTRIBUTION (REGULATION)
AMENDMENT ORDINANCE, 1984

[English]

THE MINISTER OF HOME AFFAIRS
(SHRI S.B. CHAVAN) : I lay on the
Table an explanatory statement (Hindi and
English versions) giving reasons for im-
mediate legislation by the Foreign Contribu-
tion (Regulation) Amendment Ordinance,
1984.
